

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 785 of 2018**

**IN THE MATTER OF:**

**India SME Asset Reconstruction Co. Ltd.**

**....Appellant**

**Vs.**

**Medirad Tech India Ltd.**

**....Respondent**

**Present:**

**For Appellant: Mr. Sumesh Dhawan, Ms. Vatsala Kak, Ms. Maithili Shubhangi, Advocates and Ms. Seema Jangid, Company Secretary**

**For Respondent: Mr. U.K. Choudhary, Mr. Ashish Makhija, Mr. Anurag Bhatt, Mr. Sanjay Katiyal and Mr. Lokesh, Advocates**

**ORDER**

**30.07.2019:** Due to paucity of time this matter could not be taken up.  
Post this appeal on **22<sup>nd</sup> August, 2019.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

sa/sk